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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.10.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 08.10.2025 were not taken up. The next date of hearing in the matters is **27.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 344 of 2022 Part Heard	Bank of Maharashtra Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Siddharth Sangal Malak Bhatt-R2 & R4 Siddharth Sangal- R5,9
		With		
2.	Comp. App. (AT) (Ins) No. 345 of 2022 Part Heard	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Chirag Sharma-R5,9 Sonali K Joon-R17

By order of Hon'ble Chairperson -Sd/-Registrar